

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 2053
TO BE ANSWERED ON MARCH 09, 2016

AMENDMENTS IN MUNICIPAL LAWS

No. 2053 SHRI C.R. CHAUDHARY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has directed all the municipalities to earmark minimum 25% of their funds for ensuring basic services such as affordable housing, water supply, sewerage and drainage for the poor living within their jurisdiction;

(b) if so, the details thereof along with the response of the State Governments thereto;

(c) whether the Ministry has asked State Governments to amend municipal laws to ensure allocation of minimum 25% of their municipal budget for rendering services to the poor and setting up of basic services to the urban poor;

(d) if so, the names of States which have so far implemented the directive along with the progress made so far in this regard;

(e) whether it has been made clear that this fund should not be used for running establishment, including payment of salaries and wages; and

(f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY
ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) & (b) : For taking central assistance under BSUP component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) States/UTs were required to undertake mandatory reforms as pre-requisite.

As per the guidelines of the BSUP component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), State/ULBs are required to implement 3 mandatory pro poor reforms which includes internal earmarking within ULB budgets for basic services to the urban poor and basic services to the urban poor including security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery etc.

Under Rajiv Awas Yojna (RAY) 04 mandatory reforms to be achieved either through Executive Order/Notification/Legislation include providing 'a non-lapsable earmarking of 25% of the budget of the municipality to provide basic services to the urban poor'

(c) & (d): In case of projects sanctioned under JNNURM, this Ministry releases final instalment of ACA on receipt of UCs and certificates indicating achievement of these reforms by the concerned States/UT Governments. The list of the States/UT including ULBs who have furnished these certificates under JNNURM is annexed.

(e) & (f): The State/UTs/ULBs are supposed to adhere to guidelines of the schemes and furnish reform certificates in the prescribed format. This Ministry has neither issued any direction nor is aware of utilization of the specified fund for incurring establishment expenses by State/UT Governments.

Annexure referred to Lok Sabha USQ 2053 due for 09.03.2016

LIST OF 3 PRO-POOR REFORM CERTIFICATES under JNNURM

State	ULB	<u>Certificate-1</u> Internal Earmarking within local body budgets for Basic Services to the Urban Poor	<u>Certificate-2</u> Basic services to urban poor including security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery etc.	<u>Certificate-3</u> Reservation of 20-25% of developed land for EWS/LIG category
Madhya Pradesh	Jabalpur Bhopal Jeeran Khandwa Gotampur Parishad Betma Narshinghpur Satna Vidisha Pipli Mandi	Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes	No (15%)
West Bengal	Uttarpara Kotrung North Dum Dum Bally Serampore Hooghly Chinsuman Chinsurah Bansberia Ashan sole Bhadreswar Purliya Jhalda Raghunathpur Mathabhanga Bongaon Ranaghat Rishra Rajpur-Sonarapur Khardah Barasat	Yes Yes	Yes Yes	Yes 20%

	Maheshtala	Yes	Yes	
	Bariupur	Yes	Yes	
	Chandernagore	Yes	Yes	
	(Ashoknagar -	Yes	Yes	
	kalyangarh)	Yes	Yes	
	Kandi	Yes	Yes	
	Contai	Yes	Yes	
	Kunastoli Transit	Yes	Yes	
	Garulia	Yes	Yes	
	Hooghly	Yes	Yes	
	Bansberia	Yes	Yes	
	Bhat para	Yes	Yes	
	Halishar	Yes	Yes	
	Kanchrapara	Yes	Yes	
	Darjeeling	Yes	Yes	
	Bishnupur	Yes	Yes	
	Sanatipu Nadia	Yes	Yes	
	Nabadwip	Yes	Yes	
	Panhati	Yes	Yes	
	Kulti	Yes	Yes	
	Rajarthat	Yes	Yes	
	Bhatpura	Yes	Yes	
	Itanagar	Yes	Yes	
	Kolkata	Yes	Yes	
	Halisahar	Yes	Yes	
	Dankum	Yes	Yes	
	Dum Dum	Yes	Yes	
	Chandernagore	Yes	Yes	
	Kalyani	Yes	Yes	

Gujarat	Yotila	Yes	Yes	Yes 20%
	Vanval	Yes	Yes	
	Annad	Yes	Yes	
	Dahod	Yes	Yes	
	Vadodaara	Yes	Yes	
	Porbandar	Yes	Yes	
	Modsa	Yes	Yes	
	Songarh	Yes	Yes	
	Kadi	Yes	Yes	
	Morbi	Yes	Yes	
	Navsari	Yes	Yes	
	Sant Ram Pur	Yes	Yes	
	Valsad	Yes	Yes	
	Idar	Yes	Yes	
	Petlad	Yes	Yes	
	Ahamdabad	Yes	Yes	
	Kutiyana	Yes	Yes	
	Kalol	Yes	Yes	
	Surat	Yes	Yes	
	Limbdi	Yes	Yes	
	RajKot	Yes	Yes	
	Mahava	Yes	Yes	
	Halvad	Yes	Yes	
	Dhandhuka	Yes	Yes	
	Karjan	Yes	Yes	
	Padra	Yes	Yes	
	Dehgam	Yes	Yes	
	Kodinar	Yes	Yes	
	Himat Nagar	Yes	Yes	
	Amreli	Yes	Yes	
	Jitpur Navagadh	Yes	Yes	
	Dhrangadhra	Yes	Yes	
	Boriavi	Yes	Yes	
	Bagasara	Yes	Yes	
	Pranti	Yes	Yes	
	Halal	Yes	Yes	
	Jam Nagar	Yes	Yes	
	Gondal	Yes	Yes	
	Patan	Yes	Yes	
	Una	Yes	Yes	
Unjha	Yes	Yes		
Chorward	Yes	Yes		
Gandhinagar	Yes	Yes		
Santrampur	Yes	Yes		
Dahod	Yes	Yes		
Songadh	Yes	Yes		
N avsari	Yes	Yes		

Maharashtra	Nagpur	Yes	Yes	Yes 20 %
	Dondaicha	Yes	Yes	
	Varvade			
	Chandur Rly	Yes	Yes	
	Gadchiroli	Yes	Yes	
	Tilhan	Yes	Yes	
	Ulhasnagar	Yes	Yes	
	Nanded	Yes	Yes	
	Thane	Yes	Yes	
	Ambarnath	Yes	Yes	
	Latur	Yes	Yes	
	Nashik	Yes	Yes	
	Baldana	Yes	Yes	
	Malikapur	Yes	Yes	
	Malegaon	Yes	Yes	
	Deovali	Yes	Yes	
	Terora	Yes	Yes	
	Sangh Miraz &	Yes	Yes	
	Kupwad	Yes	Yes	
	Ahmedpur	Yes	Yes	
	Sherpur	Yes	Yes	
	Amalner	Yes	Yes	
	Shiramnagar	Yes	Yes	
	Rajura	Yes	Yes	
	Baramati	Yes	Yes	
	Warude	Yes	Yes	
	Pune	Yes	Yes	
	Maldana	Yes	Yes	
	Nadurbar	Yes	Yes	
	Chopda	Yes	Yes	
	Jamner	Yes	Yes	
	Pimpri	Yes	Yes	
	Wai	Yes	Yes	
	Pavani	Yes	yes	
	Kagal	Yes	Yes	
	Kulgaon	Yes	Yes	
	Mohpa	Yes	Yes	
	Rajura	Yes	Yes	
	Umri	Yes	Yes	
	Melegaon	Yes	Yes	
Dhule	Yes	Yes		
Ahmednagar	Yes	Yes		
Mehkar	Yes	Yes		
Darwaha	Yes	Yes		
Arvi	Yes	Yes		
Bhanda	Yes	Yes		
Erandol	Yes	Yes		
Murtaizapur	Yes	Yes		

Assam	Palasbari Nalbari Karimganj Dhubri Badarpur	Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes	Yes 20%
U.P.	Rasoolabad Sultan Pur Lucknow Kanpur Etawah Hardoye Khiri	Yes Yes Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes Yes Yes	Yes 20%

Punjab	Rajpura Jalndhar	Yes Yes	Yes Yes	Yes 20%
Odisha	Khurda Baragarh Baripade Augul Barasar Subanpur Nayagarh Bhadrak Dhankaral puri Bruhat Kuidfc Balangiri Bhubaneswar Telcher Bharatpur Malkangiri Brahmpur	Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes yes	Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes Yes	Yes 20%
	Bruhat	yes	yes	Yes 20%
	Kuidfc Balangir Jeypore Patnagauh	Yes Yes Yes Yes	Yes Yes Yes Yes	Yes 20%
Andhra Pradesh	Sircilla Sangareddy	Yes Yes	Yes Yes	Yes 20%

	Madhepura Begusarai Supaul Ara	Yes Yes Yes Yes	Yes Yes Yes Yes	
Kerala -do- -do- -do- -do- -do- -do-	Thodupugha Ottappalam Mahanagara Sherihala Thalassory Reghwaman Thrissur	Yes Yes Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes Yes Yes	No
Punducherry	Puducherry	Yes	Yes	Yes 20%
Himachal Pradesh	Shimla Hamir Pur	Yes Yes	Yes Yes	Yes 20% Yes 20%
Delhi -do-	GNCT Delhi Savda Ghura	Yes Yes	Yes Yes	15 % accepted by CSMC as land rest with MoUD, GoI
Tamil Nadu	Salem Tambaran	Yes Yes	Yes Yes	Yes 20 % Yes 20 %
Chhattisgarh -do- -do- -do- -do- -do-	Raigarh Kawardha Bilaspur Dongargaon Kharagarh Rajnandgaon	Yes Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes Yes	Yes 25 % Yes 25 % Yes 25% Yes 25 % Yes 25 % Yes 25 %
Jharkhand -do- -do- -do-	Lohardaga Hazaribag Chatra Surat	Yes Yes Yes Yes	Yes Yes Yes Yes	Yes 20 % Yes 20% Yes 20% Yes 20 %
Haryana -do- -do- -do- -do- -do- -do-	Kurukshetra Yamuna Nager Jind Ladwa Hisar Ambala	Yes Yes Yes Yes Yes Yes	Yes Yes Yes Yes Yes Yes	Yes 20 % Yes 20 % Yes 20 % Yes 20 % Yes 20% Yes 20%